

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI

REVIEW PETITION NO. 42/2001 in  
ORIGINAL APPLICATION NO: 504/99

Manohar Papa Barse

...Applicant

v/s

Union of India and others.

...Respondents

TRIBUNAL'S ORDER ON REVIEW PETITION BY CIRCULATION

Per Smt. Shanta Shastry, Member(A)

DATED: 7th August, 2001

A Review has been sought by the applicant, of the order dated 17.4.2001 in OA 504/99. I have gone through the grounds taken by the review applicant. I find that the applicant has tried to re-argue the case by traversing the same grounds. The Review Petition is therefore not maintainable and is accordingly rejected.

*Shanta*

(Smt. Shanta Shastry)  
Member(A)

dt. 07/8/01  
order/Judgement despatched  
to \_\_\_\_\_/Respondent(s)  
on 13/8/01

*MP*